

cable to nuclear and non-nuclear weapon states, are well-known. It is hoped that in any eventual project of cooperation for the setting up of a nuclear power station in China, the safeguards applicable will be uniform and non-discriminatory.

#### **City Booking Office at Ulhasnagar**

4537. SHRI R. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a persistent demand is being made by the citizens in Ulhasnagar (District Thana, Maharashtra) for an independent city-booking office at Ulhasnagar which has a population over two lakhs spread over a large area; and

(b) what action the Railway Administration propose to take in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) After detailed examination, the proposal of opening a City Booking Office at Ulhasnagar worked by Railway Staff was not found economically viable. The feasibility of opening a City Booking Agency worked by a contractor is, however, under examination.

#### **Late running of Passenger Trains on Western Railway**

4538. SHRI B. R. NAHATA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a regular feature of the Metre Gauge Passenger Trains on Western Railway running late for hours together for the last one year; and

(b) if so, what are the reasons and what steps that are being taken by Government to make the train service regular and punctual particularly in Ajmer Khandwa Section?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No.

(b) The punctuality of passenger trains on the Ajmer-Khandwa Section was satisfactory during the last year except during April and May when the performance suffered owing to mechanical failures, detention in crossing, chain pulling, heavy rush and additional trains on the section due to Sinhastha Fair at Ujjain. Every effort is made for regular and punctual running of passenger trains and all cases of avoidable detentions are taken up.

#### **New Modes of transport in Delhi**

4539. SHRI R. P. YADAV: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government intends to introduce new modes of transport in Delhi;

(b) if so, the details of modes and their carrying capacity;

(c) whether Government are aware that no percentage is reserved for Scheduled Castes/Scheduled Tribes and Backward Castes in the issue of licences for auto-rickshaws, and taxis in Delhi and other metropolitan cities; and

(d) whether Government propose to take action to assure that until and unless requisite number of Scheduled Castes/Scheduled Tribes and Backward Caste person are issued such licences, persons belonging to other categories are not issued licences?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) and (b). The Delhi Administration has decided to introduce Matador 15/7 seater vans and vikram 6/4 seater auto-rickshaws on "point to point" basis to and from certain fixed points where either the carrying capacity of the bus system is inade-